


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.86/BB/ 2017	-	For hearing	14	Kamaz Motors Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
01	B. HEMANTH 9880732479	KAMAZ Motors Limited	

**ORDER**

PCS for Petitioner is present. He reported that company is taking steps for repayment of debt due to the Creditors. The PCS is directed to file Affidavit of the Director of the said company to that effect. List it on 03/11/2017.

  
Member (T)

  
Member (J)